

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
ORDER

Consequent upon recommendations of 'Committee for Inter-Se District Transfer of the Members of Staff and in official exigency, the following postings / transfers in Group-C Officials of Delhi District Court Establishment are hereby made, with immediate effect:

S. No.	Name & Emp. Code of the Official	From	To
1.	Sushila EC: 77594223	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Peon Posting: PS Office, Ld. PD & SJ Distt: South-West Dwarka
2.	Jagat Singh EC: 17604792 / 90236	Desg: Farash Role: Farash Posting: Caretaking Branch Distt: Central THC	Desg: Farash Role: Orderly Posting: In the Court of Sh. Yashdeep Chahal, Ld. CJ-02 Distt: South Saket
3.	Mukesh Kumar EC: 90152	Desg: Chowkidar Role: Orderly Posting: In the Court of Sh. Yashdeep Chahal, Ld. CJ-02 Distt: South Saket	Desg: Chowkidar Role: Peon Posting: Office Pool Distt: South Saket
4.	Kuldeep Rana EC: 53426042 / 92020	Desg: Peon Role: Peon Posting: Office Pool Distt: South Saket	Desg: Peon Role: Peon Posting: Office Pool Distt: North Rohini
5.	Chand Singh EC: 90805	Desg: Safai-Karamchari Role: Peon Posting: Office Pool, Admin Branch-III Distt: Central THC	Desg: Safai-Karamchari Role: Peon Posting: Office Pool, Admin Branch Distt: North-East KKD (consequent upon joining)

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. This order shall not be considered as a change of cadre of the aforesaid officials mentioned at S. Nos. 2,3 and 5. They will continue to be in their parent cadre for all purpose.
3. In terms of recommendation made by 'Committee for Inter-se District Transfer of the Members of Staff' vide its minutes dated 31.01.2026, all the remaining posting/transfer requests of Judicial Officers/Officials lying with Administration Branch-III (HQs) (received till 31.01.2026) are filed.

2348

4. All the above mentioned officials shall be STAND RELIEVED from their respective postings with the directions to join at their transferee station forthwith.
5. All the Administrative Officers/Branch Incharges of Administration Branches of all Districts, Delhi/New Delhi, are hereby directed to submit the compliance report in respect of the above transfer order, forthwith, so that the same may be transmitted to Administration Branch-III, Central, Tis Hazari Courts, Delhi without delay. The compliance may be communicated either through official correspondence, WhatsApp message, or email, followed by submission of a hard copy in due course, for immediate necessary action.

Chandna

(ANJU BAJAJ CHANDNA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI

6441 - 6471

No..... ADMIN-III /Central/F.1(3)/P&T/2026

Dated, Delhi the 31 JAN 2026

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judges, concerned Delhi/New Delhi.
2. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
3. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
4. The Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
5. The Dealing Officials, Leave Seat, (Central), Delhi.
6. The Officers concerned.
7. The Officials concerned to join at their transfer station forthwith, irrespective of the mode (whatsapp/layers/official website) by which transfer order is received to them.
8. Dealing Officials, Layers and ACR cell are hereby directed for necessary updating of records as per rules.
9. For uploading on Layers.
10. The Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website on the "Employees Corner" of District Court.

Chandna

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI